

(2024) 11 MAN CK 0026

Manipur High Court (Imphal)

Case No: Revision Petition (CRP.Art.227) No. 26 Of 2024, Miscellaneous Case (Revision
Petition (CRP.Art.227)) No. 48 Of 2024

Haobam Iboyaima Singh & Anr.

APPELLANT

Vs

Kongbrailatpam Apanbi Devi & 6
Ors.

RESPONDENT

Date of Decision: Nov. 20, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Syed Murtaza Ahamad

Judgement